

SECTION XVI

LISTED ON: 26.09.2016

COURT NO.: 7

ITEM NO. : 3

IN THE SUPREME COURT OF INDIA

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 15696 of 2016

(With prayer for interim-relief)

THE BRANCH MANAGER SBI LIFE INS. COMP. LTD. ...Petitioner(s)

Versus

BHULAN RAM & ORS. ...Respondent(s)

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble court on 22.08.2016 when the court was pleased to pass the following order:

"List after four weeks.

**Interim order passed by this Court shall continue
till the next date of hearing"**

There are three respondents in this matter.

It is submitted that Ms. Vijayalakshmi Menon, advocate has filed proof of dasti service on behalf of all three respondents stating there in that respondent Nos. 1 and 2 accept the notice but respondent No.3 has refused to accept the same.

It is further submitted that no one has entered appearance on behalf of respondent Nos. 1 and 2, so far.

The matter above-mentioned is listed before Hon'ble Court with this Office Report.

Dated this the 23rd day of September, 2016.

ASSISTANT REGISTRAR

Copy to: Mrs. Vijayalakshmi Menon, Advocate

ASSISTANT REGISTRAR